

**GOVERNMENT OF INDIA  
ATOMIC ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:6744  
ANSWERED ON:08.05.2013  
CIVIL NUCLEAR COOPERATION WITH FRANCE .  
Singh Shri Dushyant

**Will the Minister of ATOMIC ENERGY be pleased to state:**

- (a) the present status of the Inter- Governmental agreement for Civil Nuclear Cooperation signed between India and France;
- (b) the total share of India in this deal in terms of investment; and
- (c) the manner in which these payments are to be made to the French Government?

**Answer**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY):

- (a) The Agreement between the Government of the Republic of India and the Government of the French Republic on the Development of Peaceful uses of Nuclear Energy was signed on 30.09.2008 and it entered into effect on 14.01.2010.
- (b) & (c) A Memorandum of Understanding was signed on February 4, 2009 between the Nuclear Power Corporation of India Limited (NPCIL) and the French company AREVA for implementation of 1650 MWe EPR Units at Jaitapur site. NPCIL and AREVA are still engaged in techno-commercial discussions in regard to the Jaitapur Nuclear Power Project (2 X 1650 MWe EPR units).